

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person at the Principal Seat at Bombay that on 14th July 2025 :

I

The Division Bench presided over by the **Hon'ble Shri Justice A. S. Gadkari** will not be available for judicial work. Urgent mentioning and placing of matters, if any, is allowed before the Division Bench presided over by the **Hon'ble Shri Justice Ravindra V. Ghuge**.

II

The **Hon'ble Shri Justice Rajesh S. Patil** will sit Singly in **Court Room No. 30-Annex** and take up the matters pertaining to Single Bench, as per the board to be notified separately.

Dated this 11th day of July 2025

By Order

Sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master
High Court, Original Side,
Bombay.

Sd/-
(S. R. Agrawal)
I/c. Registrar (Judl-I)
High Court, Appellate Side,
Bombay.